### GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

### LOK SABHA UNSTARRED QUESTION NO.1385 TO BE ANSWERED ON 10.02.2022

### **CLEANLINESS IN RURAL AREAS**

### †1385. SHRI ARUN KUMAR SAGAR:

Will the Minister of JAL SHAKTI be pleased to state:

(a) whether any survey has been conducted regarding need of cleanliness in rural areas;

(b) if so, the details thereof especially of backward and rural areas, State-wise;

(c) the details of funds required to fulfil the cleanliness needs especially in backward areas, State-wise;

(d) whether any central assistance has been sought from the State Governments in this regard during the last three years till date;

(e) if so, the details thereof; and

(f) the details of central assistance provided in this regard during the said period, State and year-wise?

### ANSWER

# MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (SHRI PRAHLAD SINGH PATEL)

(a) & (b) Department of Drinking Water and Sanitation (DDWS) has conducted periodic surveys to ascertain the ground situation of sanitation in rural areas. It has conducted three rounds of National Annual Rural Sanitation Survey (NARSS) from 2017-18 to 2019-20 through an independent verification agency. Each round of NARSS covered 92,040 households in 6136 villages across States and UTs of India. DDWS has also conducted two rounds of Swachh Survekshan Grameen (SSG) in 2018 and 2019 to rank States and districts based on their performance on key quantitative and qualitative sanitation parameters. As per the results of NARSS 2019-20, State/UT-wise details of percentage of population who were having access to toilet, percentage of villages which were sustaining ODF status and percentage of population having some arrangements for solid and liquid waste management (SLWM), are given at **Annexure-1.** 

(c) to (f) SBM (G) is a demand driven scheme. State Governments project their annual requirement of funds in their Annual Implementation Plans (AIP) consolidating the requirements for all the districts in the State. The same are considered and approved by the National Scheme Sanctioning Committee of the SBM(G). The State/UT-wise details of projected requirement of funds submitted by the State Governments during the last three years are given at Annexure-2. And, the State/UT-wise and year-wise details of funds released during the said period are given at Annexure-3.

### Statement referred in part (a) & (b) of the reply to Lok Sabha Un-starred Question No.1385 due for reply on 10-02-2022

| State/UT                  | Percentage of<br>population who<br>were having<br>access to toilet | Percentage of<br>villages which<br>were sustaining<br>ODF status | Percentage of<br>population having<br>some arrangements<br>for SLWM |
|---------------------------|--|--|---|
| Andaman & Nicobar Islands | 99.3   | 96.7   | 68.2  |
| Andhra Pradesh            | 95.9   | 84.5   | 55.3  |
| Arunachal Pradesh         | 98.9   | 82.1   | 64.1  |
| Assam                     | 97.5   | 91.9   | 65.1  |
| Bihar                     | 73.6   | 71.1   | 42.0  |
| Chhattisgarh              | 98.3   | 91.0   | 51.4  |
| Dadra & Nagar Haveli      | 90.2   | 67.2   | 64.3  |
| Goa                       | 99.4   | -  | 71.3  |
| Gujarat                   | 97.7   | 88.3   | 61.9  |
| Haryana                   | 99.7   | 95.9   | 67.1  |
| Himachal Pradesh          | 99.6   | 98.0   | 55.2  |
| Jammu & Kashmir           | 90.6   | 67.7   | 56.4  |
| Jharkhand                 | 93.2   | 80.0   | 46.2  |
| Karnataka                 | 93.9   | 86.4   | 52.1  |
| Kerala                    | 100.0  | 98.9   | 62.5  |
| Madhya Pradesh            | 96.1   | 90.0   | 54.4  |
| Maharashtra               | 98.5   | 93.2   | 58.7  |
| Manipur                   | 100.0  | 80.0   | 59.4  |
| Meghalaya                 | 98.2   | 95.9   | 66.3  |
| Mizoram                   | 100.0  | 100.0  | 61.3  |
| Nagaland                  | 98.7   | 95.6   | 65.8  |
| Odisha                    | 89.6   | 82.9   | 36.2  |
| Puducherry                | 89.8   | 63.6   | 55.7  |
| Punjab                    | 98.8   | 88.7   | 51.8  |
| Rajasthan                 | 99.1   | 91.0   | 63.2  |
| Sikkim                    | 100.0  | 100.0  | 74.9  |
| Tamil Nadu                | 99.2   | 94.8   | 68.6  |
| Telangana                 | 93.0   | 89.3   | 55.8  |
| Tripura                   | 99.9   | 100.0  | 59.3  |
| Uttar Pradesh             | 95.8   | 92.7   | 55.0  |
| Uttarakhand               | 97.6   | 88.6   | 67.8  |
| West Bengal               | 94.9   | 92.4   | 45.3  |
| All India                 | 94.4   | 90.1   | 54.9  |

## State/UT-wise details of percentage of population who were having access to toilet, percentage of villages which were sustaining ODF status and percentage of population having some arrangements for SLWM, as per NARSS 2019-20

### Statement referred in part (c) to (f) of the reply to Lok Sabha Un-starred Question No.1385 due for reply on 10-02-2022

State/UT-wise details of projected requirement of funds submitted by the State Governments during the last three years

| SI. | State/UT                                | Projected                   | (Rs. in crore)<br>Projected funds requirements in AIP |          |  |  |
|-----|---|-----------------------------|---|----------|--|--|
| No. |   | SBM-G (SBM-G Centre share + |   |          |  |  |
|     |   | <b>Centre share</b>         | Finance Commission grants*)                           |          |  |  |
|     |   | 2019-20                     | 2020-21   | 2021-22  |  |  |
| 1   | Andaman & Nicobar Islands               | 5.97                        | 17.06   | 0.98     |  |  |
| 2   | Andhra Pradesh                          | 1277.52                     | 1184.43   | 1059.73  |  |  |
| 3   | Arunachal Pradesh                       | 46.08                       | 100.98  | 112.10   |  |  |
| 4   | Assam                                   | 681.07                      | 1266.95   | 1070.18  |  |  |
| 5   | Bihar                                   | 4108.69                     | 1740.92   | 1554.88  |  |  |
| 6   | Chhattisgarh                            | 387.45                      | 408.55  | 576.31   |  |  |
| 7   | Dadra & Nagar Haveli and<br>Daman & Diu | 12.84                       | 6.63  | 9.68     |  |  |
| 8   | Goa                                     | 0.55                        | 61.09   | 87.62    |  |  |
| 9   | Gujarat                                 | 483.53                      | 1368.24   | 972.89   |  |  |
| 10  | Haryana                                 | 252.47                      | 760.81  | 627.66   |  |  |
| 11  | Himachal Pradesh                        | 363.06                      | 167.24  | 491.30   |  |  |
| 12  | Jammu & Kashmir                         | 198.35                      | 670.67  | 262.37   |  |  |
| 13  | Jharkhand                               | 1226.41                     | 888.03  | 418.19   |  |  |
| 14  | Karnataka                               | 142.39                      | 1002.81   | 190.23   |  |  |
| 15  | Kerala                                  | 91.82                       | 494.81  | 310.64   |  |  |
| 16  | Ladakh                                  | -                           | -   | 20.41    |  |  |
| 17  | Madhya Pradesh                          | 1340.58                     | 816.32  | 2903.28  |  |  |
| 18  | Maharashtra                             | 2535.07                     | 1926.82   | 4870.31  |  |  |
| 19  | Manipur                                 | 256.34                      | 92.43   | 91.44    |  |  |
| 20  | Meghalaya                               | 500.72                      | 329.45  | 296.30   |  |  |
| 21  | Mizoram                                 | 85.79                       | 32.38   | 23.61    |  |  |
| 22  | Nagaland                                | 128.47                      | 55.99   | 51.87    |  |  |
| 23  | Odisha                                  | 2594.71                     | 636.45  | 692.29   |  |  |
| 24  | Puducherry                              | 28.73                       | 33.17   | 19.06    |  |  |
| 25  | Punjab                                  | 364.89                      | 435.22  | 482.29   |  |  |
| 26  | Rajasthan                               | 1382.07                     | 1806.55   | 2024.45  |  |  |
| 27  | Sikkim                                  | 14.01                       | 18.87   | 31.07    |  |  |
| 28  | Tamil Nadu                              | 242.45                      | 643.28  | 253.53   |  |  |
| 29  | Telangana                               | 1324.56                     | 1377.25   | 1242.77  |  |  |
| 30  | Tripura                                 | 131.49                      | 127.14  | 136.47   |  |  |
| 31  | Uttar Pradesh                           | 4069.45                     | 4443.08   | 4290.65  |  |  |
| 32  | Uttarakhand                             | 398.01                      | 265.17  | 117.20   |  |  |
| 33  | West Bengal                             | 213.44                      | 1515.22   | 1420.91  |  |  |
|     | Total                                   | 24888.98                    | 24694.01  | 26712.67 |  |  |

\*Under 15<sup>th</sup> Finance Commission (FC), tied grants for sanitation are being provided to Rural Local Bodies since 2020-21 onwards. 15<sup>th</sup> FC is not applicable to UTs.

### Statement referred in part (c) to (f) of the reply to Lok Sabha Un-starred Question No.1385 due for reply on 10-02-2022

|     |   |                |         |                          |         | (Rs. in crore)           |
|-----|---|----------------|---------|--------------------------|---------|--------------------------|
| Sl. | State/UT                                | Funds released |         |                          |         |                          |
| No. |   | 2019-20        | 20      | 20-21                    | 2021-22 |                          |
|     |   | SBM(G)         | SBM(G)  | 15 <sup>th</sup> FC tied | SBM(G)  | 15 <sup>th</sup> FC tied |
|     |   | . ,            | ( )     | grants*                  |         | grants*                  |
| 1   | Andaman & Nicobar Islands               | 0.00           | 7.07    | NA                       | 0.00    | NA                       |
| 2   | Andhra Pradesh                          | 248.11         | 212.27  | 656.25                   | 58.26   | 290.85                   |
| 3   | Arunachal Pradesh                       | 61.01          | 15.28   | 57.75                    | 4.10    | 25.50                    |
| 4   | Assam                                   | 545.97         | 276.81  | 401.00                   | 95.41   | 177.90                   |
| 5   | Bihar                                   | 1867.38        | 88.56   | 1254.50                  | 0.00    | 556.35                   |
| 6   | Chhattisgarh                            | 138.98         | 68.43   | 363.50                   | 0.00    | 161.25                   |
| 7   | Dadra & Nagar Haveli and<br>Daman & Diu | 0.00           | 1.65    | NA                       | 0.00    | NA                       |
| 8   | Goa                                     | 0.26           | 0.23    | 18.75                    | 15.32   | 0.00                     |
| 9   | Gujarat                                 | 238.45         | 312.56  | 798.75                   | 85.68   | 354.30                   |
| 10  | Haryana                                 | 115.39         | 80.60   | 316.00                   | 29.95   | 140.25                   |
| 11  | Himachal Pradesh                        | 33.61          | 23.62   | 107.25                   | 41.95   | 47.55                    |
| 12  | Jammu & Kashmir                         | 139.58         | 24.89   | NA                       | 59.45   | NA                       |
| 13  | Jharkhand                               | 473.57         | 153.31  | 422.25                   | 0.00    | 187.35                   |
| 14  | Karnataka                               | 219.80         | 126.31  | 804.25                   | 0.00    | 356.55                   |
| 15  | Kerala                                  | 141.40         | 103.73  | 407.00                   | 0.00    | 180.45                   |
| 16  | Ladakh                                  | -              | 2.71    | NA                       | 3.56    | NA                       |
| 17  | Madhya Pradesh                          | 242.65         | 291.48  | 996.00                   | 126.30  | 441.60                   |
| 18  | Maharashtra                             | 396.97         | 276.75  | 1456.75                  | 0.00    | 646.05                   |
| 19  | Manipur                                 | 55.62          | 17.51   | 44.25                    | 12.09   | 19.65                    |
| 20  | Meghalaya                               | 37.13          | 65.41   | 22.75                    | 36.56   | 0.00                     |
| 21  | Mizoram                                 | 10.78          | 14.05   | 23.25                    | 8.81    | 10.35                    |
| 22  | Nagaland                                | 39.49          | 22.17   | 31.25                    | 4.51    | 0.00                     |
| 23  | Odisha                                  | 2044.36        | 58.92   | 564.50                   | 0.00    | 250.35                   |
| 24  | Puducherry                              | 2.00           | 0.11    | NA                       | 0.00    | NA                       |
| 25  | Punjab                                  | 97.18          | 65.94   | 347.00                   | 0.00    | 153.90                   |
| 26  | Rajasthan                               | 390.00         | 229.26  | 965.50                   | 275.93  | 428.10                   |
| 27  | Sikkim                                  | 5.44           | 6.15    | 10.50                    | 4.49    | 4.65                     |
| 28  | Tamil Nadu                              | 137.80         | 162.89  | 901.75                   | 0.00    | 399.90                   |
| 29  | Telangana                               | 119.93         | 46.86   | 461.75                   | 0.00    | 204.75                   |
| 30  | Tripura                                 | 81.06          | 24.33   | 47.75                    | 17.14   | 21.10                    |
| 31  | Uttar Pradesh                           | 2249.94        | 800.32  | 2438.00                  | 370.59  | 1081.20                  |
| 32  | Uttarakhand                             | 50.23          | 50.69   | 143.50                   | 0.00    | 63.75                    |
| 33  | West Bengal                             | 808.18         | 261.31  | 1103.00                  | 0.00    | 489.15                   |
|     | Total                                   | 10992.27       | 3892.18 | 15164.75                 | 1250.10 | 6692.80                  |

State/UT-wise and year-wise details of funds released during the last three years

\*Under 15<sup>th</sup> Finance Commission (FC), tied grants for sanitation are being provided to Rural Local Bodies since 2020-21 onwards. 15<sup>th</sup> FC is not applicable to UTs.